

DIVISION BENCH

O-133

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2165(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th September, 2021,
10:30 A.M**

Name of the Company	G4S SECURE SOLUTION [INDIA] PRIVATE LIMITED Vs. IMPEX FERRO TECH LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Rajesh Upadhyay, Advocate] **For Operational Creditor**

Mr. Ankan Rai, Advocate] **For the Corporate Debtor**

O R D E R

Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.

Ld. Counsel appearing for the Operational Creditor submits that the matter has been settled fully out of the court. Recording his submission CP (IB) 2165 (KB) 2019 is **dismissed as withdrawn**. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

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